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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 105/2022 and IA No. 3032/2022**

JAIVEER LOHIA

..... Plaintiff

Through: Mr. Aakash Sehrawat, Advocate
appeared through VC

versus

M/S BALESHWAR PROPERTIES PVT LTD Defendant

Through: Mr. Vikas Padora and Mr. Dipanshu
Chugh, Advocates appeared
physically

CORAM:

**JOINT REGISTRAR (JUDICIAL) MS. TYAGITA SINGH,
(DHJS)**

ORDER
23.05.2022

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Matter is taken up through physical hearing as well as video conferencing.

Learned Presiding Officer is on first half day leave today.

At joint request, renotify for the purpose fixed on 29th July, 2022.

**READER TO
JOINT REGISTRAR (JUDICIAL)**

MAY 23, 2022

savita